

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

Johari Bai

CA/TA/MP. No. 245/93 /199 (CA 100/90)  
U.O.I. & Ors.  
Versus

Date of Order	Orders
20.4.93	<p>Mr. Anil Khanna, Counsel for the petitioner. Heard. This M.P. for restoration of CA 100/90 which was dismissed in default on 2.2.1993 is allowed. CA 100/90 is restored to its original position. The aforesaid CA to be listed for admission on 11.5.93. M.P. stands disposed of accordingly.</p> <p><i>Gopal Krishna</i> (GOPAL KRISHNA) JUDL. MEMBER</p> <p>Copy sent to the app. Counsel &amp; reff'd to wide <u>314863/49</u></p> <p>Date <u>20-5-93</u></p> <p><i>SPSS</i></p>